

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject: Winter vacation 2025- arrangement notified.

ORDER

No: 222 of 2024/RG

Dated: 23.12.2024

1. It is hereby notified that the Hon'ble High Court of Jammu & Kashmir and Ladakh will observe the Winter Vacations with effect from 6th of January, 2025 to 31st of January, 2025 (both days inclusive). The period commencing from 6th to 11th of January, 2025 shall be **No Work Period** for the Hon'ble High Court.
2. In terms of Rule 12 of the Jammu and Kashmir High Court Rules, 1999 Hon'ble the Chief Justice has been pleased to nominate the Hon'ble Judges for both the wings of the High Court of J&K and Ladakh, named in Column (1) below, to be the Vacation Judges to hear all matters of urgent nature for the period mentioned against their names in Column (2).

(1)	(2)
Jammu Wing	
Hon'ble Ms. Justice Moksha Khajuria Kazmi	: 13 th to 21 st January, 2025
Hon'ble Mr. Justice Wasim Sadiq Nargal	: 22 nd to 31 st January, 2025
Srinagar Wing	
Hon'ble Mr. Justice Rajesh Sekhri	: 13 th to 21 st January, 2025
Hon'ble Mr. Justice Mohd Yousuf Wani	: 22 nd to 31 st January, 2025

By Order.


(Shahzad Azeem)
Registrar General

Dated: 23.12.2024

No: 57818-34/RG/NG

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
.... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K State Judicial Academy, Jammu
5. Registrar Rules, High Court of J&K and Ladakh, Jammu.
6. Registrar Inspection, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Judicial, High Court Wing, Jammu/Srinagar.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
9. Registrar Administration/ Recruitment/Management, High Court of J&K and Ladakh.

..... for information.

10. President, High Court Bar Association, Jammu/Srinagar.
11. Joint Registrar Judicial/Protocol, High Court Wing, Jammu/Srinagar.
12. CPC, e-Courts, High Court of J&K and Ladakh, Jammu
..... for information and necessary action.
13. Director Finance, High Court of J&K and Ladakh, Jammu for information.
14. Manager Government Press, Jammu/Srinagar for publication in the next issue of Govt. Gazette.
15. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official website of the Hon'ble High Court.
16. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
17. Order File.


12/12/24
Registrar General